

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 3919**  
ANSWERED ON 24/03/2023

**GREEN PORTS**

3919. MS. DEBASREE CHAUDHURI:  
SHRI ARVIND GANPAT SAWANT:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether Government has any proposal to set up Green Ports in the country and if so, the details thereof, State-wise;
- (b) the details of study/survey conducted to identify ports proposed to be declared as Green ports;
- (c) the details of criteria and norms laid down for the proposed ports to be declared as Green ports;
- (d) whether the Government proposes to handle chemicals and hazardous materials from special yards/ docks at ports, if so, the details thereof; and
- (e) the steps taken to utilise the vacant land at many ports in the country?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a), (b) and (c) Government has undertaken green port initiatives in the major ports so that their environmental performance can be improved. The green port initiatives include acquisition of equipments for monitoring environmental pollution, acquisition of dust suppression systems, setting up of sewage/ waste water treatment plants, setting up of garbage disposal system for ports and ships, developing shore reception facility for wastes from ships, setting up projects for energy generation from renewable energy sources, providing shore power to ships at berths, creating Oil Spill Response (Tier-1) capabilities at all ports, taking actions to improve harbour water quality, inclusion of sustainable practices in terminal design, development and operation, increasing green cover within port premises etc.

(d) Chemicals and dangerous materials are handled by different ports following guidelines of Petroleum and Explosive Safety Organization (PESO) and International Maritime Dangerous Goods (IMDG) codes.

(e) Utilization of idle and vacant land at several ports in the country is ongoing process including development of port-led industrialization. Allotment of these land is done as per the Policy Guidelines for Land Management by Major Ports. The Government of India simplifies the procedure of allotment of land from time to time.

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